

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No. 350/00506/2020
O.A. No. 350/001771/2015

- And -

In the matter of :-

An application Under Section 19 of the
A. T. Act, 1985;

- And -

In the matter of:-

Pradumna & Alakh Narayan Bharati, son
of Late Mithailal; aged about 46 years,
working for gain as Air Condition Fitter
(I) under Sr. Section Engineer/
TL&AC/Chitpur, Sealdah Division,
Eastern Railway (now under
suspension); residing at Railway Qtr.
No. 457/C, Patipukur Railway Quarter,
Jessore Road, P.O. Sreebhumi, P.S.
Laketown, Kolkata - 700048.

...Applicant

- Versus -

1. Union of India through the
General Manager, Eastern Railway,
17, N. S. Road, Kolkata - 700001.

2. The Divisional Railway Manager,
Sealdah Division, Eastern Railway,
Kolkata - 700014.

3. The Senior Divisional Personnel
Officer, Sealdah Division, Eastern
Railway, Sealdah, Kolkata - 700014.

4. The Senior Divisional Electrical
Engineer (G), Sealdah Division,
Eastern Railway, Sealdah, Kolkata -
700014.

5. The Divisional Electrical
Engineer (G), Sealdah Division,
Eastern Railway, Sealdah, Kolkata -
700014.

...Respondents

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No. O.A. 350/01771/2015
M.A. 350/00506/2020

Date of order: 7.1.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

(Pradumna & Alakh Narayan Bharati -v.- Union of India & ors.)

For the Applicant : None

For the Respondents : Mr. A.K. Das Gupta, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

None appears for the applicant. However, Ld. Counsel for the respondents is present and heard.

2. Since none appears to represent the applicant, the matter is dismissed for default.
3. Interim order stands vacated.


(Dr. Nandita Chatterjee)
Administrative Member


(Bidisha Banerjee)
Judicial Member

SP